

(b) whether the Government do not take notice of affairs that are prejudicial to the interest of the consumers on the ground of the Super Bazar being autonomous;

(c) if so, the reasons therefore; and

(d) the grant released to the Super Bazar during 1995-96 and 1996-97 and the purposes thereof?

THE MINISTER OF FOOD AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV) :

(a) The Super Bazar has informed that no act of irregularity or arbitrariness in registration of firms has been committed and that the selection of suppliers by the Super Bazar is a continuous process and all efforts are made by them to register the genuine suppliers.

(b) and (c) The Super Bazar is an autonomous cooperative institution having its own Board of Management which looks after its management including its business and Government does not interfere in their day to day functioning. The Super Bazar has informed that efforts are made to supply quality goods to the customers on competitive rates and in case of any specific complaint, the same is looked into and necessary remedial measures are taken.

(d) During 1995-96 an amount of Rs. 8 lakhs was released to the Super Bazar, Delhi as grant-in-aid for opening up new branches, renovation and modification of branches/departments and computerisation and installation of cash register machines. During the current financial year 1996-97, a similar provision has been made.

[Translation]

Land for Ambedkar Memorial

2531. SHRI BUDHSEN PATEL : Will the Minister of WELFARE be pleased to state :

(a) whether the Government have decided to construct Dr. Ambedkar memorial' at 26, Alipur road;

(b) if so, the date on which a decision was taken; and

(c) the steps taken to acquiring the land till date?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA) : (a) Yes, Sir.

(b) October, 1992.

(c) The Government of NCT, Delhi have been requested to acquire the land at 26, Alipur Road, Delhi. Necessary actions are being taken to release the funds for meeting the cost of acquisition.

Inland Fisheries

2532. SHRI K PRADHANI : Will the Minister of AGRICULTURE be pleased to state :

(a) whether there is a vast scope for promoting the Inland Fisheries in the State of Orissa?

(b) if so, the steps taken in this regard during the Eighth Five Year Plan;

(c) whether there is a need to adopt scientific farming in order to promote Inland Fishing in the country;

(d) if so, the steps proposed to be taken in Orissa in this direction;

(e) whether the Centrally Sponsored Schemes are being implements of in the state by the Fish Farmers Development Agencies; and

(f) if so, the achievement made there under in Orissa so far?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : (a) Yes, Sir. Orissa has 4,500 kms length of rivers and canals, 2,56,000 ha reservoirs, 1,14,000 ha ponds and tanks, 1,80,000 ha oxbow lakes and derelict waterbodies and 4,17,000 ha of brackishwater area where there is potential for inland fisheries development.

(b) Fisheries is a State subject and it is for the Government of Orissa to take suitable steps for development of inland fisheries in Orissa. However, a number of Central/Centrally Sponsored Schemes such as Freshwater and Brackishwater Aquaculture development, Training and Extension, etc. are being implemented by the Central Government for assisting Orissa State during the Eighth Five Year Plan.

(c) and (d) While waterbodies such as rivers, canals and reservoirs are more amenable to capture fisheries, scientific fish farming is being promoted in fresh and brackishwater under the Centrally Sponsored Schemes of Fish Farmers Development Agencies (FFDA's) and Brackishwater Fish Farmers Development Agencies (BFDA's). The agencies provide a package of technical, financial and extension support to fish farmers.

(e) and (f) Development of Freshwater Aquaculture is one of the Centrally Sponsored Schemes being implemented by the Government of Orissa through 27 Fish Farmers Development Agencies (FFDA's). Since inception till 1995-96 FFDA's have brought 24743 ha water area under scientific fish culture and trained 39743 fish farmers/fishermen in improved practices of fish farming.